

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00476/2018

Tuesday, this the 11th day of September, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

S. Sumith, 32 years,
D/o. S. Suresh,
Junior Hindi Translator,
O/o. the Principal Director of Audit (Central)
Chennai, Branch Office, Kochi – 682 017.
Residing at H. No. 4/1159, North Cherlai,
Cochin – 682 002. - Applicant

[By Advocate Mr. Shafik M.A]

Versus

1. Union of India represented by
The Comptroller and Auditor General of India,
New Delhi – 110 124.
2. The Accountant General (G&SSA),
Kerala, Trivandrum – 695 033.
3. The Principal Director of Audit (Central)
Chennai, Lekha Pariksha Bhavan, 361,
Anna Salai, Teynampet, Chennai – 600 018.
4. The Asst. Comptroller & Auditor General (N),
O/o. the Comptroller & Auditor General of India,
9-DDU Marg, New Delhi – 110 124. - Respondents

[By Advocate : Mr. Vineeth Komalachandran for Mr. K.I. Mayankutty Mather]

The application having been heard on 11.09.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: E.K. Bharat Bhushan, Administrative Member

Learned counsel for the applicant submits that in line with the direction issued by this Tribunal, a detailed representation had been considered by the respondents and favourable order issued. A copy of the order has been handed over to the Tribunal.

2. In view of the above, the O.A is closed. No order as to costs.

(Dated, 11th September, 2018.)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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Applicant's Annexures

- Annexure A1 - True copy of the Office Order No. Senior Translator/Staff Apptt. IV/01 dated 28.5.2018 issued by the 4th respondent.
- Annexure A2 - True copy of the Order No. Au./Admn. VI/7-1/Vol. 13/223 dated 19.3.2013 issued by the Sr.Auditor of the 2nd respondent.
- Annexure A3 - True copy of the letter No. 02-staff (Appt.IV)/01-2017 dated 9.10.2017 issued by the 1st respondent.
- Annexure A4 - True copy of the letter No. 02-Staff Apptt. IV/03/2018 dated 20.2.2018 issued on behalf of the 1st respondent.
- Annexure A5 - True copy of the Option form dated 23.2.2018 submitted by the applicant.
- Annexure A6 - True copy of the Representation dated 21.2.2018 submitted by the applicant.
- Annexure A7 - True copy of the Order dated 2.3.2018 of this Hon'ble Tribunal in O.A. 180/225/2018.
- Annexure A8 - True copy of the Representation dated 12.3.2018 submitted by the applicant.
- Annexure A9 - True copy of the Representation dated 29.5.2018 submitted by the applicant.

Annexures of Respondents

NIL
